

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/15200/2024 ARBP/11/2024	BVG INDIA L.T.D VS GREEN ENERGY DEVELOPEMT CO. L.T.D.	SANTOSH KUMAR DWIVEDY VS	// () //
2	D-BLAPL/9981/2024	MAHESWAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	HINDOL /75 /2024 () //
3	D-BLAPL/9982/2024	MANAS RANJAN MUNDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	CHAMPUA /95 /2024 () //
4	D-BLAPL/9983/2024	RAJEEB KUMAR BHANJA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //
5	D-BLAPL/9984/2024	MUKESH @ PAPU HEMBRAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BARBIL /101 /2024 () //
6	D-BLAPL/9985/2024	HEMANTA @ NEULA DAS VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	NIALI /76 /2024 () //
7	D-BLAPL/9986/2024	MAHESWAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //
8	D-BLAPL/9987/2024	SURENDRANATH NATH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /65 /2024 () //
9	D-BLAPL/9994/2024	BABULI @ JNYANA RANJAN NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAYAGARH /126 /2023 () //
10	D-BLAPL/9997/2024	HEMANTA MALLICK @ MALIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	NANDIPADA /232 /2022 () //
11	D-BLAPL/9998/2024	AKSHAYA NAYAK @ AKHAYA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	RAIKIA /25 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	D-BLAPL/10000/2024	GOURHARI NAIK @ SUSHIL VS STATE OF ODISHA	RASHMI RANJAN DAS VS	PATNA /91 /2023 () //
13	D-BLAPL/10002/2024	SANJIT BECK @ SANJEEB BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /479 /2023 () //
14	D-BLAPL/10003/2024	GURUMURTI NAHAK @ GURU @ GURUMURTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /32 /2024 () //
15	D-BLAPL/10008/2024	BISHNUPADA MANDAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MATHILI /23 /2021 () //
16	D-BLAPL/10009/2024	GOURANGA SISA @ GORA SISA VS STATE OF ODISHA	DEBA KUMAR RATH VS	MUDULIPODA /5 /2023 () //
17	D-BLAPL/10010/2024	BASANTA KUMAR DHALA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BHANJPUR /30 /2024 () //
18	D-BLAPL/10012/2024	BHAGABAN SWAIN VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /198 /2022 () //
19	D-BLAPL/10018/2024	DIPU @ DIPAK JENA VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	KUJANGA /57 /2024 () //
20	D-BLAPL/10030/2024	SARADA PRASANA SAHOO VS STATE OF ODISHA	MANAS RANJAN PATRA VS	MANGALA BAG /70 /2024 () //
21	D-BLAPL/10031/2024	RAVADA HEMANT KUMAR @ HEMANTA KUMAR RABADA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPURE TOWN /226 /2021 () //
22	D-BLAPL/10032/2024	NIRANJAN BHANDEKAR @ SWADHIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KHETRARAJPUR /227 /2023 () //
23	D-BLAPL/10033/2024	SAMBHUNATH BARIK @ PAPU	SANJAY KUMAR DAS	SAHID NAGAR P.S. /274 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	D-BLAPL/10034/2024	STATE OF ODISHA BIDHAN CHANDRA RAY	BIKASH KUMAR KUND	// PATTAMUNDAI RURAL PS /442 /2023
		VS	VS	()
25	D-BLAPL/10036/2024	STATE OF ODISHA MANI @ SURYAMANI SENAPATI	BIBHUTI RANJAN MOHANTY	// CHOUDWAR /102 /2024
		VS	VS	()
26	D-BLAPL/10039/2024	STATE OF ODISHA SK. NASIM	AMLAN SHAKTI PAUL	// LALBAG /43 /2024
		VS	VS	()
27	D-BLAPL/10055/2024	STATE OF ODISHA MANORANJAN SANA @ BABU SANA	UMESH CHANDRA DORA	// M.V.79 /13 /1991
		VS	VS	()
28	D-BLAPL/10058/2024	STATE OF ODISHA GOUTAM BISWAS	UMESH CHANDRA DORA	// KALIMELA /252 /2022
		VS	VS	()
29	D-BLAPL/10059/2024	STATE OF ODISHA GOPINATH PANGI	RAJIB LOCHAN PATTNAIK	// PADWA /109 /2022
		VS	VS	()
30	D-BLAPL/10061/2024	STATE OF ODISHA SOUMYA RANJAN PAIKRAY	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
31	D-BLAPL/10067/2024	STATE OF ODISHA MANAS PARIDA	PRABHU PRASANNA BEHERA	// BHARATPUR PS /461 /2023
		VS	VS	()
32	D-BLAPL/10070/2024	STATE OF ODISHA RAMA CHANDRA SINGH	PABITRA KUMAR NAYAK	// KULIANA /99 /2023
		VS	VS	()
33	D-BLAPL/10075/2024	STATE OF ODISHA SANTOSH KUMAR GOUDA @ SANTA	SUSANTA KUMAR BARAL	// PATTAPUR (DIGAPAHANDI) /636 /2023
		VS	VS	()
34	D-BLAPL/10077/2024	STATE OF ODISHA YASHBANT SAHU	AMULYA RATNA PANDA	// G.R.P.S. /41 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	D-BLAPL/10078/2024	STATE OF ODISHA NAGENDRA PRADHAN VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /211 /2023 ()
36	D-BLAPL/10079/2024	STATE OF ODISHA SANJAY KUMAR LENKA @ SANJU VS	SOUGAT DASH VS	// CHAULIAGANJA /64 /2024 ()
37	D-BLAPL/10080/2024	STATE OF ODISHA MD. MUKTAR VS	PARTHA SARATHI DAS VS	// BAMBARI /9 /2016 ()
38	D-BLAPL/10081/2024	STATE OF ODISHA SANGRAM SWAIN VS	ANUPAM DASH VS	// KABISURYANAGAR /198 /2022 ()
39	D-BLAPL/10082/2024	STATE OF ODISHA PINTU BISOYI VS	ANUPAM DASH VS	// KABISURYANAGAR (KODALA) /198 /2022 ()
40	D-BLAPL/10085/2024	STATE OF ODISHA SAMIR KHAN @ SUMERU KHAN VS	UMAKANTA BARIK VS	// BIRMITRAPUR /106 /2015 ()
41	D-BLAPL/10088/2024	STATE OF ODISHA SK. IBATULLAH KHAN @ KURBAN VS	ASIT KUMAR JENA VS	// NIRAKARPUR /53 /2022 ()
42	D-BLAPL/10089/2024	STATE OF ODISHA SANJIB KUMAR MALLICK VS	GYANA RANJAN DHAL VS	// //0 ()
43	D-BLAPL/10094/2024	STATE OF ODISHA MINATI KHANDA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /12 /2024 ()
44	D-BLAPL/10097/2024	STATE OF ODISHA SACHIN RAJ JENA VS	SK. ZAFARULLA VS	// SORO /389 /2023 ()
45	D-BLAPL/10100/2024	STATE OF ODISHA MOHAN KUMAR SALBUNIA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /219 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	D-BLAPL/10108/2024	DRONA KUMAR TANDI VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /7 /2024 () //
47	D-BLAPL/10110/2024	RATI MATAM VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE MAHILA /17 /2024 () //
48	D-BLAPL/10114/2024	SATYAJIT GOCHHAYAT VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	BARIPADA TOWN /34 /2024 () //
49	D-BLAPL/10115/2024	HARI KHARA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOIPARIGUDA /145 /2023 () //
50	D-BLAPL/10121/2024	MANTU SINGH VS STATE OF ODISHA	SK. MEHERULLA VS	BARIPADA SADAR /157 /2023 () //
51	D-BLAPL/10122/2024	SIBARAM JANI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 10 () //
52	D-BLAPL/10134/2024	TINU DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BALLIGUDA /67 /2024 () //
53	D-BLAPL/10135/2024	P. MANIKHANDAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /28 /2024 () //
54	D-CMAPL/15190/2024	SARATHI RANA VS RAHIMUDDIN KHAN	ADV VS	// () //
55	D-CMAPL/15198/2024	GOURI MAHARANA VS MAHENDRA KUMAR MAHARANA	ADV. VS	// () //
56	D-CMAPL/15298/2024	UGRASEN PRUSTI VS THE EXECUTIVE OFFICER, BARIPADA MUNICIPALITY	SANTOSH KUMAR SAMANTARAYA VS	// () //
57	D-CMP/15070/2024	DEBASIS DAS	SOUMYA MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	CMP/312/2024	VS ANANDA MOHAN DUTTA	VS	DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CRREV/0000003/2022
58	D-CMP/15148/2024	GAITANJALI SAHOO VS PRAKASH CHANDRA SAHU	HRUDANANDA MOHAPATRA VS	// 0 //
59	D-CMP/15163/2024	JAYANTA KUMAR LENKA VS DURGA MAJHI	GOPINATH MISHRA VS	// 0 //
60	D-CMP/15247/2024	DASARATHI MARANDI @ MAJHI VS MANKA MARANDI	SUKANTA KUMAR NAYAK VS	// 0 //
61	D-CMP/15257/2024	KRUTIBASH PRADHAN VS MANORANJAN PRADHAN	AMIT PRASAD BOSE VS	// 0 //
62	D-CMP/15266/2024	PRAFULLA KUMAR JENA VS PATHANI KUMAR JENA	AMIT PRASAD BOSE VS	// 0 //
63	D-CMP/15269/2024	DEBARAJ SWAIN VS PRADIPTA KUMAR ROUT	SATYA NARAYAN MISHRA - 4 VS	// 0 //
64	D-CONTC/15101/2024	SABITA PRADHAN VS RAJIB LOCHAN SINGH, O.A.S.	ACHYUTANANDA PATTANAİK VS	// 0 //
65	D-CONTC/15192/2024	JAYASHREE PATNAİK VS VIR VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
66	D-CONTC/15194/2024	BAPUJEE NAIK VS SANJAYA KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
67	D-CONTC/15203/2024	DR. MEHANAKAL BISOYI VS PROF. (DR.) SANTOSH KUMAR MISHRA, DEAN MKCG MEDICAL COLLEGE, BERHAMPUR	SOBHANA SAHOO VS	// 0 //
68	D-CONTC/15211/2024	JAGADISH GANGA VS	ADV. VS	// 0

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	D-CONTC/15214/2024	MAYADHAR SAHU, DISTRICT EDUCATION OFFICER, GAJAPATI MANARANJAN MAHAPATRA VS LAGNAJIT BEHERA, O.A.S.	ADV. VS	// // 0
70	D-CONTC/15222/2024	MITARANI PRAHARAJ@MISHRA VS SUDHAKAR NAIK, O.A.S.(SAG)	AKSHAYA KUMAR PANDEY VS	// // 0
71	D-CONTC/15224/2024	BINMAYA KUMAR DAS VS ER. BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF., WATER RESOURCES DEPT.	ADV. VS	// // 0
72	D-CONTC/15227/2024	UMAKANTA ROUT VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// // 0
73	D-CONTC/15228/2024	BIDYADHAR BISWAL VS SATYABRATA SAHU, I.A.S.	ADV. VS	// // 0
74	D-CONTC/15233/2024	DUSHASAN PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// // 0
75	D-CONTC/15240/2024	S.K.TAYAB ALLI VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	ADV. VS	// // 0
76	D-CONTC/15244/2024	SANKAR PRASAD NAYAK VS ARAVIND AGARWAL, SECY., HIGHER EDUCATION DEPT.	ADV. VS	// // 0
77	D-CONTC/15271/2024	NABAGHANA NAIK VS UDAY A KAOLE, C.M.D., MOHANADI COAL FIELD LTD., SAMBALPUR	ADV VS	// // 0
78	D-CONTC/15272/2024	MALAYA KISHORE NAYAK VS ABHAY KUMAR, I.P.S.	ADV. VS	// // 0
79	D-CONTC/15273/2024	RAMANUJ PRASAD NAYAK VS JAYAKRUSHNA BEHERA, OPS, ADDL. S.P., CUTTACK	ADV VS	// // 0

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	D-CONTC/15281/2024	TARULATA NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/15284/2024	SUKANTI NAYAK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/15286/2024	SOURA KUMAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/15287/2024	JENAMANI NAIK VS VISHAL KUMAR DEV, I.A.S.	DV. VS	// 0 //
84	D-CONTC/15288/2024	ROHINI NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/15289/2024	BIPIN BIHARI NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/15290/2024	GITARANI MANGARAJ VS ROHIT KUMAR LENKA, IFS	ADV VS	// 0 //
87	D-CONTC/15291/2024	RAJENDRA SETH VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/15292/2024	PREMANANDA RANA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/15293/2024	PRAVAT KUMAR SAHOO VS B.PRASANTA KUMAR REDDY	AMITAV TRIPATHY VS	// 0 //
90	D-CONTC/15294/2024	MANGUL GOUDA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/15295/2024	BIMAL CHANDRA DAS	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	D-CONTC/15296/2024	SATYABRATA SAHU, IAS DUKHABANDHU TANTI	ADV.	//
		VS	VS	0
93	D-CONTC/15297/2024	VISHAL KUMAR DEV, I.A.S. RAMESH CHANDRA PATEL	ADV.	//
		VS	VS	0
94	D-CONTC/15299/2024	VISHAL KUMAR DEV, I.A.S. BHUJAMATI PATEL	ADV.	//
		VS	VS	0
95	D-CONTC/15300/2024	VISHAL KUMAR DEV, I.A.S. URBASI DEI	ADV.	//
		VS	VS	0
96	D-CONTC/15301/2024	VISHAL KUMAR DEV, I.A.S. GANGARAM NAIK	ADV.	//
		VS	VS	0
97	D-CONTC/15302/2024	VISHAL KUMAR DEV, I.A.S. BIRANCHI NAIK	ADV.	//
		VS	VS	0
98	D-CONTC/15303/2024	VISHAL KUMAR DEV, I.A.S. KRUSHNA CHANDRA PATEL	ADV.	//
		VS	VS	0
99	D-CONTC/15304/2024	VISHAL KUMAR DEV, I.A.S. SAROJINI PATEL	ADV.	//
		VS	VS	0
100	D-CONTR/10084/2024	VISHAL KUMAR DEV, I.A.S. ASWINI KUMAR DASH		//
		VS	VS	0
101	D-CRLA/10017/2024	BULU KUMAR SWAIN,I.I.C., TOWN PS, SAMBALPUR KAMLESH YADAV	RAMAKANTA PRADHAN	JODA /139 /2020
		VS	VS	0
		STATE OF ODISHA		//
102	D-CRLA/10022/2024	PRADEEP KUMAR MOHANTY	MALAYA KUMAR MISHRA	//0
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	D-CRLA/10048/2024	BIRA KISHORE MAHAPATRA MANICHANDRA PUTEL VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// BANGOMUNDA /34 /2014 ()
104	D-CRLLP/10054/2024	STATE OF ODISHA VS GURUBARI BADEK	JANMEJAYA KATIKA, A.G.A. VS	// HEMGIR /116 /2018 ()
105	D-CRLMC/9996/2024	SWADEEP NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// GOPALPUR /222 /2022 ()
106	D-CRLMC/10006/2024	AKSHAY KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// SABARANG /1 /2022 ()
107	D-CRLMC/10020/2024	DIWANI SAHOO@DIWANI KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PARJANG /109 /2019 ()
108	D-CRLMC/10025/2024	PREM BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// BHANJANAGAR /264 /2022 ()
109	D-CRLMC/10027/2024	SK. ALTAB @ SK.TAPU VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	// CHANDABALI /144 /2016 ()
110	D-CRLMC/10044/2024	ARJUNA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// ANGUL TOWN /128 /2004 ()
111	D-CRLMC/10047/2024	NAKULA BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// NIMAPADA /210 /2023 ()
112	D-CRLMC/10099/2024	GATIA@GATIKRUSHNA SAMAL VS STATE OF ODISHA	AMIT KUMAR NATH VS	// BANARAPAL /115 /2004 ()
113	D-CRLMC/10104/2024	BIJAY KETAN BISWAL VS STATE OF ODISHA	M.R KHATUA VS	// / /0 ()

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	D-CRLMC/10106/2024	BISWARANJAN NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KRUSHNA PRASAD /35 /2021 () //
115	D-CRLMC/10112/2024	BISWASINI GOSWAMI @ BISWASINI DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BHADRAK TOWN /370 /2015 () //
116	D-CRLMC/10117/2024	PANKAJ SAHU VS STATE OF ODISHA	SATYA SHIVA DASH VS	JHARPOKHARIA /14 /2023 () //
117	D-CRLMC/10119/2024	MANAS KUMAR DAS@MANAS DAS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	RAJNAGAR /382 /2021 () //
118	D-CRLMC/10127/2024	BIJAY KETAN BISWAL VS STATE OF ODISHA	M.R.KHATUA VS	/ /0 () //
119	D-CRLMC/10129/2024	BIJAY KETAN BISWAL VS STATE OF ODISHA	M.R KHATUA VS	/ /0 () //
120	D-CRLMC/10136/2024	GOPAL CHANDRA SAHOO @ SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
121	D-CRLMC/10137/2024	MANAS RANJAN BEHERA @ MANAS BEHERA VS STATE OF ODISHA	PRAGNYA PARAMITA BARIK VS	RAJKANIKA /201 /2022 () //
122	D-CRLMC/10138/2024	RABI @ DURYADHANA MUNDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	/ /0 () //
123	D-CRLMC/10139/2024	RABINDRA KUMAR MALLICK VS STATE OF ODISHA	NARESH CH. JENA VS	/ /0 () //
124	D-CRLMP/10028/2024	ABHISHEK MISHRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	/ /0 () //
125	D-CRLMP/10043/2024	ROHIT KUMAR ROUT	PRASANNA KUMAR MISHRA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
126	D-CRLMP/10056/2024	SWAGAT RANJAN PATRA	KARTIK CHANDRA TRIPATHY	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
127	D-CRLMP/10069/2024	ASHOK KUMAR PRADHAN	RAJENDRA KUMAR PRADHAN	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
128	D-CRLMP/10074/2024	MOZAMIL AHMED KHAN	JAYANTA KUMAR KHANDAYATRAY	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
129	D-CRLMP/10107/2024	MINAKHI SAHOO	DEEPAK KUMAR PANI	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
130	D-CRLMP/10123/2024	RINA PRADHAN	ABHIJIT MOHANTY	/ / 0
		VS	VS	0
		STATE OF ODISHA		//
131	D-CRLREV/10113/2024	JAYASINGH DIPI	HIMANSHU SEKHAR MISHRA	BINIKA /97 /2004
		VS	VS	0
		STATE OF ODISHA		//
132	D-CRLREV/10116/2024	JATADHARI PATRA	RAMANI KANTA PATTANAIAK	BARBIL /26 /2012
		VS	VS	0
		STATE OF ODISHA		//
133	D-FAO/15220/2024	THE C.R.M., M/S. NEW INDIA ASSURANCE COMPANY LTD., BBSR	G.P.DUTTA	/ / 0
		VS	VS	0
		GANGADHAR NAYAK		//
134	D-FAO/15252/2024	THE MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO.LTD., BBSR	G.P.DUTTA	/ / 0
		VS	VS	0
		DIBAKAR PURTY @ PURTI @ DIBAKAR PATRA		//
135	D-LAA/15089/2024	LAND ACQUISITION OFFICER,KALAHANDI	SWAYAMBHU MISHRA,A.S.C	/ / 0
		VS	VS	0
		SASANKA SEKHAR PANDA		//
136	D-MACA/15090/2024	ABHIMANYU SENAPATI	BISHNU BRATA SINGH	/ / 0
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-MACA/15226/2024	M/S. POWERLOG SERVICES M/S. RELIANCE GENERAL INSURANCE COMPANY LTD. VS DEBAKI BHOKTA	G.P.DUTTA VS	// // 0 //
138	D-MATA/15254/2024	GARMIA SARRAF@GARIMA MANHAR SETH VS MANHAR SETH	SRINIBASH SATAPATHY VS	// 0 //
139	D-MATA/15265/2024	NIRUPAMA BEHERA VS PRANA KRUSHNA MOHANTA	ANJAN KUMAR BISWAL VS	// 0 //
140	D-OTAPL/15093/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESWAR VS M/S PARADEEP PHOSPHATES LIMITED,BHUBANESWAR	TUSHAR KANTI SATAPATHY,SR.S.C(GST,CENTRAL TAX AND(CUSTOM) VS	// 0 //
141	D-OTAPL/15123/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSR VS M/S. PARADEEP PHOSPHATES LIMITED.	TUSHAR KANTI SATAPATHY, SR.S.C(GST, CT AND CUSTOM) // VS	// 0 //
142	D-RPFAM/15144/2024	MANOJ KUMAR MALICK VS SUSHREE SANGITA TARAI	DIPTIMAYA PATTANAIAK VS	// 0 //
143	D-RSA/15268/2024	KASINATH BARIK VS ANANDA BARIK	SUKANTA KUMAR NAYAK VS	// 0 //
144	D-RVWPET/15235/2024	JAGANNATH BISWAL VS RENU JENA	AMIT KUMAR NATH VS	// 0 //
145	D-RVWPET/15258/2024	FOOD CORPORATION OF INDIA, BBSR VS MALATILATA DEVI	DEBASIS NAYAK VS	// 0 //
146	D-TRP(C)/15277/2024	PRANATI TOPPO VS RAMA KRUSHNA BAKLA	PRANAYA SWAIN VS	// 0 //
147	D-WA/15069/2024	STATE OF ODISHA VS SISIR KUMAR MOHANTY	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WA/15085/2024	STATE OF ODISHA VS AJIT KUMAR MAHAPATRA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
149	D-WA/15213/2024	STATE OF ODISHA VS JANARDAN RAM	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
150	D-WA/15216/2024	STATE OF ODISHA VS ARABINDA DASH	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
151	D-WA/15217/2024	STATE OF ODISHA VS FALGUNI KUMAR SAHOO	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
152	D-WA/15251/2024	STATE OF ODISHA VS ASHOK KUMAR BOSE	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
153	D-WA/15261/2024	STATE OF ODISHA VS DINABANDHU NAYAK	BIPLAB MOHANTY,A.G.A VS	// 0 //
154	D-WA/15274/2024	STATE OF ODISHA VS BIDYUT PRAVA KAR	BIPLAB MOHANTY, A.G.A. VS	// 0 //
155	D-WA/15278/2024	VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA VS MANAS RANJAN SENAPATI	NIROD KUMAR SAHU VS	// 0 //
156	D-WP(C)/15068/2024	TAPAN KUMAR SWAIN VS STATE OF ODISHA	MITRA RANJAN TRIPATHY VS	// 0 //
157	D-WP(C)/15071/2024	KABI CHANDRA BARAD VS STATE OF ODISHA	MITRA RANJAN TRIPATHY VS	// 0 //
158	D-WP(C)/15072/2024	ASHOK KUMAR GHADEI VS COLLECTOR, KHURDA	LAXMAN PRADHAN VS	// 0 //
159	D-WP(C)/15073/2024	PINKI SAH	UPENDRA KUMAR SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	D-WP(C)/15074/2024	STATE OF ODISHA Chhabindra Khuntia	ABINASH NAYAK	//
		VS	VS	0
161	D-WP(C)/15075/2024	STATE OF ODISHA KRUSHNA SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
162	D-WP(C)/15076/2024	STATE OF ODISHA CHANDRAMANI SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
163	D-WP(C)/15077/2024	STATE OF ODISHA SANJAY SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
164	D-WP(C)/15078/2024	STATE OF ODISHA GOBIND SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
165	D-WP(C)/15079/2024	STATE OF ODISHA SRI SRI BALADEV JEW , SIDHAL, JAGATSINGHPUR	BINAYA KUMAR MOHANTY	//
		VS	VS	0
166	D-WP(C)/15080/2024	STATE OF ODISHA MAHENDRA SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
167	D-WP(C)/15081/2024	STATE OF ODISHA SURENDRA SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
168	D-WP(C)/15082/2024	STATE OF ODISHA BHUBANESWAR SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
169	D-WP(C)/15083/2024	STATE OF ODISHA KARAM SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
170	D-WP(C)/15084/2024	STATE OF ODISHA TARA TOPPO	UPENDRA KUMAR SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/15086/2024	STATE OF ODISHA ASHHTAMI PATRA VS	UPENDRA KUMAR SAMAL VS	// // 0
172	D-WP(C)/15087/2024	STATE OF ODISHA ARATI RAY VS	SAIBRATA RATH VS	// // 0
173	D-WP(C)/15088/2024	STATE OF ODISHA BIJAY KUJUR VS	UPENDRA KUMAR SAMAL VS	// // 0
174	D-WP(C)/15091/2024	STATE OF ODISHA BUDHA TIRKEY VS	UPENDRA KUMAR SAMAL VS	// // 0
175	D-WP(C)/15092/2024	STATE OF ODISHA BIBHUTI BHUSAN RAY VS	SAIBRATA RATH VS	// // 0
176	D-WP(C)/15094/2024	STATE OF ODISHA DURYODHAN KALO VS	UPENDRA KUMAR SAMAL VS	// // 0
177	D-WP(C)/15095/2024	STATE OF ODISHA BANSHIDHAR PARIDA VS	NIRANJAN PANDA VS	// // 0
178	D-WP(C)/15096/2024	STATE OF ODISHA SUPAL TIRKEY VS	UPENDRA KUMAR SAMAL VS	// // 0
179	D-WP(C)/15097/2024	STATE OF ODISHA PRADEEP KUMAR DAS VS	BIDESHI KUMAR GHADEI VS	// // 0
180	D-WP(C)/15098/2024	STATE OF ODISHA DILLIP KUMAR PANDA VS	ASHOK DAS VS	// // 0
181	D-WP(C)/15099/2024	STATE OF ODISHA SUBARNAPR NURSING SCHOOL UNDER ASA TRUST, SUBARNAPUR VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/15100/2024	BHIKHU TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
183	D-WP(C)/15102/2024	NARAYAN PARIE VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
184	D-WP(C)/15103/2024	JHIRAG TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
185	D-WP(C)/15104/2024	KARMA TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
186	D-WP(C)/15105/2024	K. BHIMARAJU ACHARY VS THE REGISTRAR OF CO-OPERATIVE SOCIETIES ODISHA.	KAILASH CHANDRA MISHRA VS	// 0 //
187	D-WP(C)/15106/2024	KELU CHARAN LENKA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
188	D-WP(C)/15107/2024	FULNA SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
189	D-WP(C)/15108/2024	PRAHALLAD KUMAR DEB VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
190	D-WP(C)/15109/2024	NILACHAL EDUCATIONAL TRUST, KHURDA VS CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	PRANAYA KUMAR MISHRA VS	// 0 //
191	D-WP(C)/15110/2024 WP(C)/8164/2024	PRASAD RAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
192	D-WP(C)/15111/2024	BHIMSEN TRIPATHY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
193	D-WP(C)/15112/2024	KAILASH CHANDRA SETHI	GYANA RANJAN SETHI	//

ORISSA HIGH COURT**FILING REPORT AS ON :04/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/15113/2024	DIGAMBAR MANDAL	BIPLABA P.B. BAHALI	//
	WP(C)/8167/2024	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/15114/2024	BINODINI OJHA	SUDHANSU SEKHAR JENA	//
		VS	VS	0
		MEMBER BOARD OF REVENUE, ORISSA, CUTTACK		//
196	D-WP(C)/15115/2024	NITISH CHANDRA MANDAL @ CHONDRO MONDAL	BIPLABA P.B. BAHALI	//
	WP(C)/8170/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/15116/2024	SAMIR KUMAR MOHANTY	BIBHU PRASAD DAS	//
		VS	VS	0
		BANK OF BARODA, CUTTACK		//
198	D-WP(C)/15117/2024	NAMITA BISOI	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/15118/2024	BAIDERHI MOHANTA	RAMESH CHANDRA OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/15119/2024	JAYANTI MOHARANA	SAILAZA NANDAN DAS	//
		VS	VS	0
		BRANCH MANAGER, BAJAJ ALLIANZ LIFE INSURANCE COMPANY LTD. JAGATSINGHPUR		//
201	D-WP(C)/15120/2024	MANOJ KUMAR PATRA	UMA CHARAN MISHRA	//
		VS	VS	0
		GENERAL MANAGER, UNION BANK OF INDIA, MAHARASHTRA		//
202	D-WP(C)/15121/2024	AMIYA RANJAN SAHOO	UMA CHARAN MISHRA	//
		VS	VS	0
		GENERAL MANAGER, UNION BANK OF INDIA, MAHARASHTRA		//
203	D-WP(C)/15122/2024	PRAKASH RAY	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/15124/2024	SIBA PRASAD SAMAL	AMIYA KUMAR MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/15125/2024	STATE OF ODISHA JAGANNATH SETHI VS	AJAYA KUMAR PRADHAN VS	// // 0
206	D-WP(C)/15126/2024	STATE OF ODISHA BIJAYA KUMAR PATNAIK VS	KANANBALA ROY CHOUDHURY VS	// // 0
207	D-WP(C)/15127/2024	THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI SUDHANSU KUMAR BISWAL VS	NIHAL RATH VS	// // 0
208	D-WP(C)/15128/2024	STATE OF ODISHA SATYABRATA THAKUR VS	RANJIT SAMAL VS	// // 0
209	D-WP(C)/15129/2024 WP(C)/8065/2024	STATE OF ODISHA M/S. GDS BUILDERS PVT LTD, KHURDA VS	MADHAB LAL AGARWAL VS	// // 0
210	D-WP(C)/15130/2024	PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR SACHIN SHARMA @ SACHIN SARMA VS	RANJIT SAMAL VS	// // 0
211	D-WP(C)/15131/2024	STATE OF ODISHA RAJENDRA PRASAD BEHERA VS	RANJIT SAMAL VS	// // 0
212	D-WP(C)/15132/2024	STATE OF ODISHA AKASH KUMAR NAYAK VS	ASISH KUMAR RAY VS	// // 0
213	D-WP(C)/15133/2024	STATE OF ODISHA RAJASHREE SAHOO VS	ASISH KUMAR RAY VS	// // 0
214	D-WP(C)/15134/2024	STATE OF ODISHA BHAKTA CHARAN PATEL VS	RANJIT SAMAL VS	// // 0
215	D-WP(C)/15135/2024	STATE OF ODISHA DHIRA BEJ VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/15136/2024	PINREDDY VIJAY KUMAR REDDY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
217	D-WP(C)/15137/2024	RAJENDRA NARAYAN SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
218	D-WP(C)/15138/2024	JAGADISWARI SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
219	D-WP(C)/15139/2024	AMARNATH PATI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
220	D-WP(C)/15140/2024	SUNIL KUMAR BHATRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
221	D-WP(C)/15141/2024	GITARANI DAS VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
222	D-WP(C)/15142/2024	NIRUPAMA MAHARANA VS THE DY. COMMNR. BMC, BBSR	SUBHENDU KAR VS	// 0 //
223	D-WP(C)/15143/2024	SUBRAT KUMAR ROUSTRAY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
224	D-WP(C)/15145/2024	GANDHI COLLEGE OF NURSING, GANJAM VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
225	D-WP(C)/15146/2024	JYOTSNARANI MOHARANA VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
226	D-WP(C)/15147/2024	RABI NARAYAN MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
227	D-WP(C)/15149/2024	SATISH CHANDRA DAS	SHASHI BHUSAN JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	D-WP(C)/15150/2024	STATE OF ODISHA PRANATI MOHANTY	ANAM CHARAN PANDA	//
		VS	VS	0
229	D-WP(C)/15151/2024	STATE OF ODISHA SIBANEE SATAPATHY	SATYABRATA JENA	//
		VS	VS	0
230	D-WP(C)/15152/2024	STATE OF ODISHA RAMA SUBUDHI	ANAM CHARAN PANDA	//
		VS	VS	0
231	D-WP(C)/15153/2024	STATE OF ODISHA DILLIP KUMAR MOHAPATRA	SATYABRATA JENA	//
		VS	VS	0
232	D-WP(C)/15154/2024	STATE OF ODISHA SK. CHANA	RANJAN KUMAR NAYAK	//
		VS	VS	0
233	D-WP(C)/15155/2024	AO, TP NORTHERN ODISHA, DISTRIBUTION LTD, JITENDRA SUBUDHI	ANAM CHARAN PANDA	//
		VS	VS	0
234	D-WP(C)/15156/2024	STATE OF ODISHA SULOCHANA BEHERA	ANAM CHARAN PANDA	//
		VS	VS	0
235	D-WP(C)/15157/2024	STATE OF ODISHA CHANDRAKANTA SAMANTA	SATYABRATA JENA	//
		VS	VS	0
236	D-WP(C)/15158/2024	STATE OF ODISHA MAJOR GENERAL P. VENKETESWARLU	SULOCHANA PATRO	//
		VS	VS	0
237	D-WP(C)/15159/2024	STATE OF ODISHA PRASANNA KUMAR SAHOO	SUSANTA KUMAR LENKA	//
		VS	VS	0
238	D-WP(C)/15160/2024	STATE OF ODISHA PRASANTA KUMAR MOHARANA	RANJAN KUMAR NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/15161/2024	AO, M/S BAJAJ FINSERV SERVICE LTD., SOVA (SOCIAL ORGANISATION FOR VOLUNTARY ACTION), DHENKANAL VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// // 0 //
240	D-WP(C)/15162/2024	NARAYAN PARIDA VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	SURENDRA KUMAR DASH VS	// 0 //
241	D-WP(C)/15164/2024	IDIOT(INSTITUTE OF DEVELOPMENT AND IMPLEMENTATION OF TECHNICISM), DHENKANAL VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
242	D-WP(C)/15165/2024	PRASANTA KUMAR MOHARANA VS AO, M/S HERO FIN CORP. LTD., NEW DELHI	RANJAN KUMAR NAYAK VS	// 0 //
243	D-WP(C)/15166/2024	SANJOG, (VOLUNTARY ORGANIZATION), DHENKANAL VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
244	D-WP(C)/15167/2024	NEW INDIA, (VOLUNTARY ORGANIZATION), DHENKANAL VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
245	D-WP(C)/15168/2024	PRASANTA KUMAR MOHARANA VS AO,M/S HERO FIN CORP., LTD., NEW DELHI	RANJAN KUMAR NAYAK VS	// 0 //
246	D-WP(C)/15169/2024	NARAYAN PARIDA VS ODISHA GRAMYA BANK, GANDAMUNDA	SURENDRA KUMAR DASH VS	// 0 //
247	D-WP(C)/15170/2024	ISWAR (INTEGRATED SOCIAL WELFARE AND RESEARCH CENTRE), DHENKANAL VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
248	D-WP(C)/15171/2024	DR. SHYAMA SUNDAR DAS VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
249	D-WP(C)/15172/2024	BYS (BAPUJI YUBAK SANGHA), DHENKANAL VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/15173/2024	SUSHANTYA KUMAR NANDA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
251	D-WP(C)/15174/2024	ISSARA (INSTITUTE FOR SOCIAL SERVICE AND RURAL ART), DHENKANAL VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/15175/2024	PARTHA SARATHI SAHOO VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
253	D-WP(C)/15176/2024	MTSSS (MOTER TERESA SAMAJA SEBI SANGATHAN), DHENKANAL VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/15177/2024	DAMBARU DHAR DANDASEN VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
255	D-WP(C)/15178/2024	ORISSA STATE BRIGADE SCHOOL, RAYAGADA VS DEPARTMENT OF SCHOOL AND MASS EDUCATION, GOVT. OF ODISHA, BBSR	PITAMBAR ACHARYA VS	// 0 //
256	D-WP(C)/15179/2024	UNION OF INDIA VS RAJENDRA KUMAR JENA	BIRENDRA KUMAR PARDHI,C.G.C VS	// 0 //
257	D-WP(C)/15180/2024	RAJAT SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
258	D-WP(C)/15181/2024	THE MANAGEMENT OF M/S. NABAKRUSHNA CHOUDHURY, BBSR VS HALADHAR SAHU	MANOJA KUMAR KHUNTIA VS	// 0 //
259	D-WP(C)/15182/2024	THE MANAGEMENT OF M/S.NABAKRUSHNA CHOUDHURY, BBSR VS BIJAY KUMAR BISWAL	MANOJA KUMAR KHUNTIA VS	// 0 //
260	D-WP(C)/15183/2024	RASHMITA KHATUA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
261	D-WP(C)/15184/2024	MAHEBUB ALLAM	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/15185/2024	GULABI KUMARI SINGH	PRATIK KUMAR SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/15186/2024	SANJUKTA BHOI	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/15187/2024	PINKI NAIK	PRATAP CHANDRA MISHRA	//
		VS	VS	0
		SITA DEI		//
265	D-WP(C)/15188/2024	SISIR KUMAR ROUT	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/15189/2024	AJAYA KUMAR BEHERA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/15191/2024	AJIT KUMAR RATH	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/15193/2024	MIHIR BALIARSINGH	BYOMAKESH TRIPATHY	//
		VS	VS	0
		MANDAKINI NAYAK		//
269	D-WP(C)/15195/2024	THE MANAGEMENT OF M/S. NABAKRUSHNA CHOUDHURY DEVELOPMENT STUDIES	MANASA KUMAR KHUNTIA	//
		VS	VS	0
		KASTURI MISHRA		//
270	D-WP(C)/15196/2024	B.CHANDRA SEKHAR PATRA	NIRANJAN LENKA	//
		VS	VS	0
		COMMNR CONSOLIDATION AND SETTLEMENT, BBSR		//
271	D-WP(C)/15197/2024	URMILA SAHOO	MALAYA KUMAR MISHRA	//
		VS	VS	0
		BISWAMBAR SAHOO		//
272	D-WP(C)/15199/2024	LAXMI BEHERA	MANMAYA KUMAR DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/15201/2024	STATE OF ODISHA MANORANJAN BARIK VS	BISWARANJAN DALAI VS	// // 0
274	D-WP(C)/15202/2024	STATE OF ODISHA LISHA KARSIKA VS	SUSANTA KUMAR BARAL VS	// // 0
275	D-WP(C)/15204/2024	STATE OF ODISHA BASANTA KUMAR MAJHI VS	SAROJ RANJAN SUBUDHI VS	// // 0
276	D-WP(C)/15205/2024	INDIAN OIL CORP. LTD., SAMBALPUR SANUJA DAS VS	PABITRA KUMAR BEHERA VS	// // 0
277	D-WP(C)/15206/2024	STATE OF ODISHA DURYODHAN BHUTIA VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
278	D-WP(C)/15207/2024	STATE OF ODISHA PRAKASH CHANDRA BISHI VS	MAHENDRA KUMAR SAHOO VS	// // 0
279	D-WP(C)/15208/2024	STATE OF ODISHA MALAYA JENA VS	BYOMAKESH TRIPATHY VS	// // 0
280	D-WP(C)/15209/2024	STATE OF ODISHA DINABANDHU PADHAN VS	SURENDRA KUMAR GARTIA VS	// // 0
281	D-WP(C)/15210/2024	STATE OF ODISHA BHIKARI CHARAN PANDA VS	SATYAJIT BEHERA VS	// // 0
282	D-WP(C)/15212/2024	STATE OF ODISHA SUDHANSU SEKHAR MAHANTA VS	PARTHA SARATHI DAS VS	// // 0
283	D-WP(C)/15215/2024	STATE OF ODISHA PURNIMA JENA VS THE COLLECTOR, JAJPUR	GOPAL CHARAN MOHANTY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/15218/2024	DEBARAJ ACHARYA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
285	D-WP(C)/15219/2024	BARU NAG VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/15221/2024	KRUPASINDHU BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
287	D-WP(C)/15223/2024	SABITRI DEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/15225/2024	SATYABHAMA SAHOO VS STATE OF ODISHA	PAMI RATH VS	// 0 //
289	D-WP(C)/15229/2024	BHAJAMANA SWAIN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
290	D-WP(C)/15230/2024	SHIBA MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
291	D-WP(C)/15231/2024	JAGANNATH MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
292	D-WP(C)/15232/2024	CHANDRA MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
293	D-WP(C)/15234/2024	DUKHU GUAL VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
294	D-WP(C)/15236/2024	DEBENDRE @ DIBE MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
295	D-WP(C)/15237/2024	AJIT SAMAL	PRATAP KUMAR BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/15238/2024	PRADEEP MAJHI	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/15239/2024	DINA MAJHI	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/15241/2024	BIBHUTI SETH	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
299	D-WP(C)/15242/2024	PITA BHOI	BHOJRAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/15243/2024	AJIT SAMAL	PRATAP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/15245/2024	AKSHYA KUMAR SAHOO	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/15246/2024	MEGHANAD SAHOO	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/15248/2024	RAKESH KUMAR BARIK	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/15249/2024	SUNITA MISHRA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		SANJAY KUMAR MISHRA		//
305	D-WP(C)/15250/2024	DHIRENDRA NARAYAN SINGHDEO	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		COMMN. CONSOLIDATION, BOARD OF REVENUE, CUTTACK		//
306	D-WP(C)/15253/2024	SANGRAM WOMEN SELF HELP GROUP, NIMAKHANDI SADAR, GANJAM	SANKAR PRAASAD PANI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/15255/2024	STATE OF ODISHA PRAVAKAR CHAMPATI VS	NARESH CHANDRA SAHOO VS	// // 0
308	D-WP(C)/15256/2024	STATE OF ODISHA FAKIR MOHAN SAMANTRAY VS	DHANESWAR BEHERA VS	// // 0
309	D-WP(C)/15259/2024	STATE OF ODISHA SANTOSH KUMAR BHOI VS	DHANESWAR BEHERA VS	// // 0
310	D-WP(C)/15260/2024	STATE OF ODISHA DILLIP KUMAR MISHRA VS	AMIT PRASAD BOSE VS	// // 0
311	D-WP(C)/15262/2024	COMMNR. OF ENDOWMENT, BBSR LAMBODAR SAHOO VS	DHANESWAR BEHERA VS	// // 0
312	D-WP(C)/15263/2024	STATE OF ODISHA MAHENDRA SAHU VS	DHANESWAR BEHERA VS	// // 0
313	D-WP(C)/15264/2024	STATE OF ODISHA GOURAHARI MULIA VS	AMIT PRASAD BOSE VS	// // 0
314	D-WP(C)/15267/2024	STATE OF ODISHA AMAN SETHI VS	SATYA SMRUTI MOHANTY VS	// // 0
315	D-WP(C)/15270/2024	STATE OF ODISHA GOBARDHAN SAHOO VS	BIDYADHAR PRADHAN VS	// // 0
316	D-WP(C)/15275/2024	AO., UTKAL GRAMEEN BANK,, REGIONAL OFFICE, SAMBALPUR ASHOK KUMAR BEHERA VS	KSHIROD KUMAR SAHOO VS	// // 0
317	D-WP(C)/15276/2024	ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI ARABINDA PADHAN VS	Pratima Nayak VS	// // 0
		RAJKISHORE SAHU		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/15279/2024	SUNITA PADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
319	D-WP(C)/15280/2024	MILU BARAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
320	D-WP(C)/15282/2024	PRABINO KUMAR PATRO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
321	D-WP(C)/15283/2024	KHIROD CHANDDRA RANA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
322	D-WP(C)/15285/2024	ALOK RANJAN PARIDA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
323	D-WP(C)/15305/2024	TAPAS KUMAR BARIK VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
324	D-ABLAPL/9977/2024	AKASH GUPTA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 0 //
325	D-ABLAPL/9978/2024	PRAHALLAD BEHERA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 0 //
326	D-ABLAPL/9979/2024	BASANTI BAG VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 0 //
327	D-ABLAPL/9980/2024	KANHU CHARAN NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	CDA-II /36 /2024 0 //
328	D-ABLAPL/9988/2024	ASHOK KUMAR BHUYAN VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	DHENKANAL TOWN /217 /2024 0 //
329	D-ABLAPL/9989/2024	PAWAN KUMAR JAJODIA	SUDEEP KUMAR SARANGI	CHAULIAGANJA /7 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/9990/2024	NIRMAL LENKA	BIJNYAN KUMAR MOHAPATRA	KRUSHANANDAPUR /101 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/9991/2024	GOBINDA CHANDRA DAS	KABIRAJ PRADHAN	RANPUR /76 /2024
		VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/9992/2024	SUBHADRA BEHERA	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /118 /2024
		VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/9993/2024	GYANENDRA PRASAD DAS	BHABANI SHANKAR DASPARIDA	SORO /65 /2014
		VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/9995/2024	SANGRAM MAHAR	BHABANI SHANKAR DASPARIDA	BINIKA /32 /2024
		VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/9999/2024	ASHOK KUMAR PRADHAN @ KALIA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /246 /2024
		VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/10001/2024	BAISHNAV CHARAN BEHERA	ROHIT RANJAN RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/10004/2024	PREMANANDA MAHARATHY	JYOTIRMAYA SAHOO	TANGI (KHURDA) /227 /2024
		VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/10005/2024	T. MAHENDRA KUMAR DORA @ MITU	JYOTIRMAYA SAHOO	BUGUDA /214 /2024
		VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/10007/2024	PRABHAT BEURA @ DHRUBA	PRATIK DASH	CHOUDWAR /164 /2024
		VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/10011/2024	TAPASH KUMAR NAYAK	SURENDRA KUMAR BISWAL	JAJPUR TOWN /121 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-ABLAPL/10013/2024	STATE OF ODISHA MANA @ MANORANJAN SWAIN VS	SURYAKANTA DASH VS	// TIGIRIA /196 /2023 ()
342	D-ABLAPL/10014/2024	STATE OF ODISHA MANORANJAN SWAIN VS	SURYAKANTA DASH VS	// TIGIRIA /215 /2023 ()
343	D-ABLAPL/10015/2024	STATE OF ODISHA RAKESH MOHANTY @ PINKUA VS	DEBASNAN DAS VS	// NAUGAON /108 /2023 ()
344	D-ABLAPL/10016/2024	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /76 /2024 ()
345	D-ABLAPL/10019/2024	STATE OF ODISHA HARERAM NAIK VS	ABHILASH MISHRA VS	// BHAWANIPATNA SADAR /217 /2020 ()
346	D-ABLAPL/10021/2024	STATE OF ODISHA ASHISH KUMAR GUPTA VS	LAXMI NARAYAN PATEL VS	// BAREIPALI /76 /2024 ()
347	D-ABLAPL/10023/2024	STATE OF ODISHA NIRANJANA SAHOO VS	SATYA RANJAN MULIA VS	// CHANDAKA P.S. /181 /2023 ()
348	D-ABLAPL/10024/2024	STATE OF ODISHA ANJU DEVI GUPTA VS	LAXMINARAYAN PATEL VS	// BAREIPALI /76 /2024 ()
349	D-ABLAPL/10026/2024	STATE OF ODISHA ASUTOSHA PAIKARAY VS	DEBASIS PANIGRAHI VS	// JODAPADAR /37 /2019 ()
350	D-ABLAPL/10029/2024	STATE OF ODISHA KHULANA MUKHI VS	SATYA RANJAN MULIA VS	// PALLAHARA /61 /2024 ()
351	D-ABLAPL/10035/2024	STATE OF ODISHA BENUDHAR BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	// BALIPATNA /140 /2014 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/10037/2024	SUMANTA KUMAR MAHANTA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	JHIRPANI P.S. /40 /2024 () //
353	D-ABLAPL/10038/2024	NIMAI PALATASINGH @ PAIKARAY VS STATE OF ODISHA	RAMAKANTA DAS VS	CHANDAKA P.S. /101 /2024 () //
354	D-ABLAPL/10040/2024	SOUBHAGYA KUMAR ROUT VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	JEYPORE TOWN /69 /2024 () //
355	D-ABLAPL/10041/2024	DIPTI RANJAN NANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIKUDA /125 /2024 () //
356	D-ABLAPL/10042/2024	DILLIP KUMAR NAYAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	CUTTACK SADAR /605 /2021 () //
357	D-ABLAPL/10045/2024	RAMESH NATH VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	AUL /215 /2024 () //
358	D-ABLAPL/10046/2024	SIMANCHAL BEHERA VS STATE OF ODISHA	LAMBODAR ACHARI VS	ASKA /225 /2024 () //
359	D-ABLAPL/10049/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KHUNTUNI /78 /2024 () //
360	D-ABLAPL/10050/2024	JASOBANTA NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /274 /2024 () //
361	D-ABLAPL/10051/2024	MINATI PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHURDA MODEL /120 /2024 () //
362	D-ABLAPL/10052/2024	KAMESH CHANDRA PARIDA @ PINTU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHADRAK TOWN /157 /2024 () //
363	D-ABLAPL/10053/2024	HEMANTA BARAL	BHABANI SHANKAR DASPARIDA	JATNI P.S. /105 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	D-ABLAPL/10057/2024	STATE OF ODISHA SUPRIYA PRADHAN	SATYAJIT MOHAPATRA	// BHADRAK RURAL /637 /2023
		VS	VS	()
365	D-ABLAPL/10060/2024	STATE OF ODISHA GANGADHAR NAYAK	JUGALA KISHORE PANDA	// RAIKIA /12 /2024
		VS	VS	()
366	D-ABLAPL/10062/2024	STATE OF ODISHA RABINDRA PRADHAN	RANJIT MOHANTY	// NISCHINTAKOILI /73 /2024
		VS	VS	()
367	D-ABLAPL/10063/2024	STATE OF ODISHA MAHESWARI DAS @ MAHESWARI KHATUA	BIBHUTI RANJAN MOHANTY	// SAHADEV KHUNTA /94 /2024
		VS	VS	()
368	D-ABLAPL/10064/2024	STATE OF ODISHA SIDHANTA PRUSTY	SURYAKANTA DWIBEDI	// ITAMATI /24 /2024
		VS	VS	()
369	D-ABLAPL/10065/2024	STATE OF ODISHA NAGEN KUMAR JENA @ NAGIN	SAROJ KUMAR DASH	// NIHALPRASAD /40 /2024
		VS	VS	()
370	D-ABLAPL/10066/2024	STATE OF ODISHA SHAYAN KUMAR ROUT	HRUDANANDA MOHAPATRA	// CAPITAL P.S. /47 /2024
		VS	VS	()
371	D-ABLAPL/10068/2024	STATE OF ODISHA ASHUTOSH PRAHARAJ @ PAPALI PRAHARAJ	PRAKASH KUMAR MISHRA	// JUDUM /39 /2024
		VS	VS	()
372	D-ABLAPL/10071/2024	STATE PRAKASH BEHERA	KISHORE KUMAR MISHRA	// PURI SADAR /77 /2024
		VS	VS	()
373	D-ABLAPL/10072/2024	STATE OF ODISHA HEDAYATTULLA KHAN	NIKUNJA KUMAR ROUT	// JAGATSINGPUR /293 /2024
		VS	VS	()
374	D-ABLAPL/10073/2024	STATE OF ODISHA SHREETAM @ SRITAM SUNA	KIRTAN DANG	// SAINTALA /109 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/10076/2024	STATE OF ODISHA BABURAM JENA VS	DILLIP RAY VS	// BHADRAK RURAL /418 /2010 ()
376	D-ABLAPL/10083/2024	STATE OF ODISHA MITU NAYAK @ JAGUNI VS	SAMBEET PATTANAYAK VS	// GOP /120 /2024 ()
377	D-ABLAPL/10086/2024	STATE OF ODISHA ANUP KUMAR SAHOO VS	SUSIL KUMAR PATNAIK VS	// KEONJHAR TOWN /208 /2024 ()
378	D-ABLAPL/10087/2024	STATE OF ODISHA BAPI DAS VS	TAPAS KUMAR ACHARYA VS	// GRAM GANJAM /76 /2024 ()
379	D-ABLAPL/10090/2024	STATE OF ODISHA AJIT KUMAR DHAL VS	SK. ZAFARULLA VS	// BANHARPALI /47 /2024 ()
380	D-ABLAPL/10091/2024	STATE OF ODISHA BADE @ BADE KANHAR @ SAMPADA KANHAR VS	SK. ZAFARULLA VS	// BAUNISUNI /57 /2019 ()
381	D-ABLAPL/10092/2024	STATE OF ODISHA AJAY ROUT VS	SK. ZAFARULLA VS	// RAMACHANDI /30 /2024 ()
382	D-ABLAPL/10093/2024	STATE OF ODISHA JHUNU @ JAYANTI SWAIN VS	SIBA PRASAD SAHOO VS	// BARANGA /17 /2023 ()
383	D-ABLAPL/10095/2024	STATE OF ODISHA PRASANNA BEHERA VS	DEBENDRA KUMAR SAHOO (1) VS	// BOUDH /419 /2023 ()
384	D-ABLAPL/10096/2024	STATE OF ODISHA SIDDHANT GOUD VS	MANAS KUMAR CHAND VS	// NARLA /233 /2023 ()
385	D-ABLAPL/10098/2024	STATE OF ODISHA SADANANDA JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// BHADRAK RURAL /170 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/10101/2024	SANJUKTA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /91 /2024 () //
387	D-ABLAPL/10102/2024	LATA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BAIDYANATHPUR /45 /2024 () //
388	D-ABLAPL/10103/2024	LAXMIKANTA ROUT VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	RAJNAGAR /100 /2024 () //
389	D-ABLAPL/10105/2024	JANMEJAYA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /170 /2024 () //
390	D-ABLAPL/10109/2024	SANGRAM ROUT VS STATE OF ODISHA	SATYABRATA SUTAR VS	NANDANKANAN /81 /2024 () //
391	D-ABLAPL/10111/2024	ASHOK MOHAPATRA @ MITTU VS UNION OF INDIA (RAILWAY)	PRASANT KUMAR BARIK VS	// 0 () //
392	D-ABLAPL/10118/2024	SURATHI DAS VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MANGALPUR /115 /2024 () //
393	D-ABLAPL/10120/2024	BULU @ SATYANANDA DEHURY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANTALA /100 /2024 () //
394	D-ABLAPL/10124/2024	MAHAMMAD ANISUR REHEMAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JATNI P.S. /86 /2024 () //
395	D-ABLAPL/10125/2024	DHIRENDRA KUMAR DIGAL VS THE INSPECTOR INCHARGE, BOUDH	NIRVAYA KUMAR SAMANTRAY VS	HARABHANGA /107 /2023 () //
396	D-ABLAPL/10126/2024	DEBASISH TRIPATHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFOCITY PS /140 /2024 () //
397	D-ABLAPL/10128/2024	RAMAKANTA MALIK	SAMARENDRA BAHADUR	RAJKANIKA /528 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
398	D-ABLAPL/10130/2024	VS STATE OF ODISHA KANCHAN GANTHIA	VS DEEPAK RANJAN PARIDA	() // CHANDRASEKHARPUR /265 /2024
399	D-ABLAPL/10131/2024	VS STATE OF ODISHA BINA BERIWAL	VS BIJAY BANARJEE	() // RENGALI (SAMBALPUR) /184 /2023
400	D-ABLAPL/10132/2024	VS STATE OF ODISHA PRADIPTA SAHOO	VS IPSIT AUROBINDO ACHARYA	() // BALIKUDA /126 /2024
401	D-ABLAPL/10133/2024	VS STATE OF ODISHA BASANTA BEHERA	VS BIKASH KUMAR DASH	() // RAIRAKHOL /91 /2024
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :04/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SAHYASIMRUTI MOHANTY	6/2024
2	D-CRLLP/10054/2024 CRLLP/ /	STATE OF ODISHA MP	JANMEJAYA KATIKIA, A.G.A.	17/2024
3	D-WPC(OAC)/2727/2018 WPC(OAC)/2727/2018	JYOTSNA LUGUN MP		29/2024
4	D-OTAPL/15093/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	DEBASIS SARAPATHY, SR.S.C	(GST,CENTRAL TAX AND CUSTOMS) 30/2024
5	D-WPC(OAC)/2727/2018 WPC(OAC)/2727/2018	JYOTSNA LUGUN MP		30/2024
6	D-OTAPL/15093/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	DEBASIS SARAPATHY, SR.S.C	(GST,CENTRAL TAX AND CUSTOMS) 31/2024
7	D-WPC(OAC)/2728/2018 WPC(OAC)/2728/2018	NABANITA SA MP		31/2024
8	D-WPC(OAC)/2728/2018 WPC(OAC)/2728/2018	NABANITA SA MP		32/2024
9	D-OTAPL/15123/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEBASIS KANTI SATAPATHY, SR.S.C	(GST, CT AND CUSTOMS) 32/2024
10	D-OTAPL/15123/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEBASIS KANTI SATAPATHY, SR.S.C	(GST, CT AND CUSTOMS) 33/2024
11	D-JCRLA/92/2022 JCRLA/92/2022	MOHAMMAD SONU MP	MR.CHANDAN MISHRA, (M/S.BABITA SAHU, PABITRA KUMAR DUTTA)	43/2024
12	D-TRP(C)/15277/2024 TRP(C)/ /	PRANATI TOPPO MP	PRANAYA SWAIN	86/2024
13	D-CRLMP/3765/2024 CRLMP/309/2024	RAMAKANTA BISWAL MP	H.N.MOHAPATRA	88/2024
14	D-RVWPET/15258/2024 RVWPET/ /	FOOD CORPORATION OF INDIA, BBSR MP	DEBASIS NAYAK	104/2024
15	D-RVWPET/15258/2024 RVWPET/ /	FOOD CORPORATION OF INDIA, BBSR MP	DEBASIS NAYAK	105/2024
16	D-LAA/15089/2024 LAA/ /	LAND ACQUISITION OFFICER,KALAHANDI MP	DEBAYAMBHU MISHRA,A.S.C	128/2024
17	D-LAA/15089/2024 LAA/ /	LAND ACQUISITION OFFICER,KALAHANDI MP	DEBAYAMBHU MISHRA,A.S.C	129/2024
18	D-LAA/15089/2024 LAA/ /	LAND ACQUISITION OFFICER,KALAHANDI MP	DEBAYAMBHU MISHRA,A.S.C	130/2024
19	D-RPFAM/15144/2024 RPFAM/ /	MANOJ KUMAR MALLICK MP	DIPTIMAYA PATTANAIK	143/2024
20	D-MATA/33/2020 MATA/33/2020	DEEPAK KU.RAUT MP	RAJESH KUMAR MAHAPATRA	153/2024
21	D-CONTC/9204/2023 CONTC/9204/2023	TAPAN KUMAR RAY MP		217/2024
22	D-CONTC/10077/2024 CONTC/ /	BHABASANKAR MOHANTY MP	ADV.	218/2024
23	D-CRLREV/8039/2024 CRLREV/ /	SAROJ KUMAR BEHERA MP	SANJEEV UDGATA	277/2024
24	D-CRLREV/415/2023 CRLREV/415/2023	SK.RAFIQ ALI MP	PRAGNAYA NANDA PATTNAIK	278/2024
25	D-CRLREV/10113/2024 CRLREV/ /	JAYASINGH DIPI MP	HIMANSHU SEKHAR MISHRA	279/2024
26	D-CRLREV/10113/2024	JAYASINGH DIPI	HIMANSHU SEKHAR MISHRA	

	CRLREV/ /	MP		280/2024
27	D-CRLREV/10113/2024	JAYASINGH DIPI	HIMANSHU SEKHAR MISHRA	
	CRLREV/ /	MP		281/2024
28	D-CRLREV/10116/2024	JATADHARI PATRA	RAMANI KANTA PATTANAIAK	
	CRLREV/ /	MP		282/2024
29	D-CRLREV/10116/2024	JATADHARI PATRA	RAMANI KANTA PATTANAIAK	
	CRLREV/ /	MP		283/2024
30	D-CRLREV/10116/2024	JATADHARI PATRA	RAMANI KANTA PATTANAIAK	
	CRLREV/ /	MP		284/2024
31	D-SA/58/1988	BHAGABAN SUNARI	M/S.S.K.MUND	
	SA/58/1988	MP		285/2024
32	D-SA/58/1988	BHAGABAN SUNARI	M/S.S.K.MUND	
	SA/58/1988	MP		286/2024
33	D-SA/58/1988	BHAGABAN SUNARI	M/S.S.K.MUND	
	SA/58/1988	MP		287/2024
34	D-SA/58/1988	BHAGABAN SUNARI	M/S.S.K.MUND	
	SA/58/1988	MP		288/2024
35	D-SA/58/1988	BHAGABAN SUNARI	M/S.S.K.MUND	
	SA/58/1988	MP		289/2024
36	D-SA/58/1988	BHAGABAN SUNARI	M/S.S.K.MUND	
	SA/58/1988	MP		290/2024
37	D-SA/58/1988	BHAGABAN SUNARI	M/S.S.K.MUND	
	SA/58/1988	MP		291/2024
38	D-SA/58/1988	BHAGABAN SUNARI	M/S.S.K.MUND	
	SA/58/1988	MP		292/2024
39	D-SA/58/1988	BHAGABAN SUNARI	M/S.S.K.MUND	
	SA/58/1988	MP		293/2024
40	D-FAO/11739/2024	SBI GENERAL INSURANCE CO.LTD.	SOMNATH ROY	
	FAO/ /	MP		331/2024
41	D-FAO/15220/2024	THE C.R.M., M/S. NEW INDIA ASSURANCE COMPANY LTD., BBSR		
	FAO/ /	MP		332/2024
42	D-FAO/15252/2024	THE MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO.LTD., BBSR		
	FAO/ /	MP		333/2024
43	D-BLAPL/8514/2024	LOCHAN MAHANAND		
	BLAPL/2689/2024	MP		357/2024
44	D-BLAPL/4675/2024	BALTU KUMAR SINGH	SANJIT MISHRA	
	BLAPL/1274/2024	MP		358/2024
45	D-CMP/15070/2024	DEBASIS DAS	SOUMYA MISHRA	
	CMP/312/2024	MP		374/2024
46	D-CMP/15148/2024	GAITANJALI SAHOO	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		375/2024
47	D-CMP/15163/2024	JAYANTA KUMAR LENKA	GOPINATH MISHRA	
	CMP/ /	MP		376/2024
48	D-CMP/15247/2024	DASARATHI MARANDI @ MAJHI	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		377/2024
49	D-CMP/15257/2024	KRUTIBASH PRADHAN	AMIT PRASAD BOSE	
	CMP/ /	MP		378/2024
50	D-CMP/15266/2024	PRAFULLA KUMAR JENA	AMIT PRASAD BOSE	
	CMP/ /	MP		379/2024
51	D-CMP/15269/2024	DEBARAJ SWAIN	SATYA NARAYAN MISHRA	
	CMP/ /	MP		380/2024
52	D-RSA/47/2017	KHAGESWAR PATRA	M/S.DAYANANDA MOHAPATRA	
	RSA/47/2017	MP		408/2024
53	D-RSA/113/2022	KUMUDINI PATEL	PRADEEP KUMAR MOHAPATRA	
	RSA/113/2022	MP		409/2024
54	D-RSA/461/2016	GOURANGA SUBUDHI		
	RSA/461/2016	MP		410/2024
55	D-RSA/461/2016	GOURANGA SUBUDHI		
	RSA/461/2016	MP		411/2024
56	D-RSA/461/2016	GOURANGA SUBUDHI		
	RSA/461/2016	MP		412/2024
57	D-ABLAPL/7251/2024	SURYAKANTA PARIDA @ CHIKUNA		
	ABLAPL/2654/2024	MP		617/2024

58	D-ABLAPL/2679/2024 ABLAPL/1071/2024	LAXMIDHAR SINGH MP		618/2024
59	D-ABLAPL/4277/2024 ABLAPL/1984/2024	PERU @ MANOJ KUMAR PATRA MP		619/2024
60	D-ABLAPL/921/2024 ABLAPL/199/2024	CHANDAN HARIJAN MP		620/2024
61	D-ABLAPL/13627/2023 ABLAPL/13627/2023	PRASANT DAS MP		621/2024
62	D-MACA/15090/2024 MACA/ /	ABHIMANYU SENAPATI MP	BISHNU BRATA SINGH	726/2024
63	D-MACA/1258/2023 MACA/1258/2023	DILLIP KUMAR RAY MP	SISIR KUMAR PUROHIT	727/2024
64	D-MACA/2378/2024 MACA/55/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. MP	K.K. TRIBATHY	728/2024
65	D-MACA/977/2024 MACA/ /	JAMBUBATI KHOSALA MP	DIPTI RANJAN BHOKTA	729/2024
66	D-MACA/15226/2024 MACA/ /	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD. MP		730/2024
67	D-MACA/15226/2024 MACA/ /	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD. MP		731/2024
68	D-CRLA/10017/2024 CRLA/ /	KAMLESH YADAV MP	RAMAKANTA PRADHAN	783/2024
69	D-CRLA/10017/2024 CRLA/ /	KAMLESH YADAV MP	RAMAKANTA PRADHAN	784/2024
70	D-CRLA/213/2014 CRLA/213/2014	GANESWAR SAMANTARAY MP	M/S.S.P.MISRA	785/2024
71	D-CRLA/10048/2024 CRLA/ /	MANICHANDRA PUTEL MP	ASHOK KUMAR DAS	786/2024
72	D-CRLA/10048/2024 CRLA/ /	MANICHANDRA PUTEL MP	ASHOK KUMAR DAS	787/2024
73	D-CRLA/10048/2024 CRLA/ /	MANICHANDRA PUTEL MP	ASHOK KUMAR DAS	788/2024
74	D-CRLA/202/2022 CRLA/202/2022	AJIT KUMAR GIRI MP	BINI MISHRA, MR.BIJAYA KUMAR BEHERA 1, MR.DHARANIDHAR N.	789/2024
75	D-CRLA/495/2017 CRLA/495/2017	NARESH CHANDRA SINGH@PINTU@PENTIMS. MP	DURGA PRASAD S MALLICK, KUM. PRATIBHA MANJARI TARAI	790/2024
76	D-CRLMC/9996/2024 CRLMC/ /	SWADEEP NAYAK MP	JYOTIRMAYA SAHOO	820/2024
77	D-CRLMC/10006/2024 CRLMC/ /	AKSHAY KUMAR PRADHAN MP	ACHYUTANANDA PATTANAIK	821/2024
78	D-CRLMC/10020/2024 CRLMC/ /	DIWANI SAHOO@DIWANI KUMAR SAHU MP	JUGALA KISHORE PANDA	822/2024
79	D-CRLMC/10047/2024 CRLMC/ /	NAKULA BEHERA MP	HRUDANANDA MOHAPATRA	823/2024
80	D-CRLMC/3022/2023 CRLMC/3022/2023	AMIN SAHA @ SAYEED AMIN @ MUNA MP	SK. KALIM UDDIN	824/2024
81	D-CRLMC/10104/2024 CRLMC/ /	BIJAY KETAN BISWAL MP	M.R KHATUA	825/2024
82	D-CRLMC/7363/2024 CRLMC/ /	AKSHAYA PRADHAN @ AKSHAYA KUMAR PRADHAN MP	PRANJANA RITA MOHANTY	826/2024
83	D-CRLMC/10106/2024 CRLMC/ /	BISWARANJAN NAYAK MP	BYOMAKESH TRIPATHY	827/2024
84	D-CRLMC/10112/2024 CRLMC/ /	BISWASINI GOSWAMI @ BISWASINI DAS MP	JAYANTA KUMAR MAJHI	828/2024
85	D-CRLMC/10117/2024 CRLMC/ /	PANKAJ SAHU MP	SATYA SHIVA DASH	829/2024
86	D-CRLMC/10127/2024 CRLMC/ /	BIJAY KETAN BISWAL MP	M.R.KHATUA	830/2024
87	D-CRLMC/6869/2024 CRLMC/716/2024	DHYAN FOUNDATION GAUSHALA MP	TIRTH KUMAR SAHU	831/2024
88	D-CRLMC/10129/2024 CRLMC/ /	BIJAY KETAN BISWAL MP	M.R KHATUA	832/2024
89	D-CRLMC/10136/2024	GOPAL CHANDRA SAHOO @ SAHU	PRAVASH CHANDRA JENA	

	CRLMC/ /	MP		833/2024
90	D-CRLMC/10137/2024	MANAS RANJAN BEHERA @ MANAS BEHERA	PRAGNYA PARAMITA BARIK	
	CRLMC/ /	MP		834/2024
91	D-CRLMC/10139/2024	RABINDRA KUMAR MALLICK	NARESH CH. JENA	
	CRLMC/ /	MP		835/2024
92	D-CRLMC/10139/2024	RABINDRA KUMAR MALLICK	NARESH CH. JENA	
	CRLMC/ /	MP		836/2024
93	D-WA/15069/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1657/2024
94	D-WA/15069/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1658/2024
95	D-WA/15069/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1659/2024
96	D-WA/15085/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1660/2024
97	D-WA/15085/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1661/2024
98	D-WA/15085/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1662/2024
99	D-WA/8102/2024	ARUNA KUMAR NAIK	SAMEER KUMAR DAS	
	WA/517/2024	MP		1663/2024
100	D-WA/8631/2024	JAYADEV PRADHAN	SAMEER KUMAR DAS	
	WA/518/2024	MP		1664/2024
101	D-WA/8418/2024	BISHNU NAIK	SAMEER KUMAR DAS	
	WA/ /	MP		1665/2024
102	D-WA/8101/2024	BISHNU NAIK	SAMEER KUMAR DAS	
	WA/ /	MP		1666/2024
103	D-WA/13732/2024	DASHARATHI HEMBRAM	BHABANI SANKAR TRIPATHY (1)	
	WA/ /	MP		1667/2024
104	D-WA/15213/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		1668/2024
105	D-WA/15213/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		1669/2024
106	D-WA/15213/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		1670/2024
107	D-WA/15216/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		1671/2024
108	D-WA/15216/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		1672/2024
109	D-WA/15216/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		1673/2024
110	D-WA/15217/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		1674/2024
111	D-WA/15217/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		1675/2024
112	D-WA/15217/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		1676/2024
113	D-WA/15251/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		1677/2024
114	D-WA/15251/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		1678/2024
115	D-WA/15251/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		1679/2024
116	D-WA/15261/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1680/2024
117	D-WA/15261/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1681/2024
118	D-WA/15261/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1682/2024
119	D-WA/15274/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1683/2024
120	D-WA/15274/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1684/2024

121	D-WA/15274/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1685/2024
122	D-WA/13737/2024 WA/491/2024	GOPABANDHU DAS MP	DEBENDRA KUMAR SAHOO (1)	1686/2024
123	D-WP(C)/42008/2023 WP(C)/42008/2023	BHIKARI JENA MP	SRINIBASH SATAPATHY	4882/2024
124	D-WP(C)/15074/2024 WP(C)/ /	Chhabindra Khuntia MP	ABINASH NAYAK	4883/2024
125	D-WP(C)/26670/2022 WP(C)/26670/2022	MADHUSUDAN SAMAL MP		4884/2024
126	D-WP(C)/15079/2024 WP(C)/ /	SRI SRI BALADEV JEW , SIDHAL, JAGATSINGHPUR MP	BIJAY KUMAR MOHANTY	4885/2024
127	D-WP(C)/15108/2024 WP(C)/ /	PRAHALLAD KUMAR DEB MP	BANSHIDHAR SATAPATHY	4886/2024
128	D-WP(C)/15109/2024 WP(C)/ /	NILACHAL EDUCATIONAL TRUST, KHURDA MP	DRANAYA KUMAR MISHRA	4887/2024
129	D-WP(C)/11425/2017 WP(C)/11425/2017	GLOBAL COAL AND MINING PVT.LTD. MP	M/S.PRADEEP KU.MAHAPATRA	4888/2024
130	D-WP(C)/15116/2024 WP(C)/ /	SAMIR KUMAR MOHANTY MP	BIBHU PRASAD DAS	4889/2024
131	D-WP(C)/15117/2024 WP(C)/ /	NAMITA BISOI MP	SAUBHAGYA KUMAR SAMAL	4890/2024
132	D-WP(C)/15126/2024 WP(C)/ /	BIJAYA KUMAR PATTNAIK MP	KANANBALA ROY CHOUDHURY	4891/2024
133	D-WP(C)/15129/2024 WP(C)/8065/2024	M/S. GDS BUILDERS PVT LTD, KHURDA MP	MADHAB LAL AGARWAL	4892/2024
134	D-WP(C)/15136/2024 WP(C)/ /	PINREDDY VIJAY KUMAR REDDY MP	SAIBRATA RATH	4893/2024
135	D-WP(C)/15139/2024 WP(C)/ /	AMARNATH PATI MP	SAIBRATA RATH	4894/2024
136	D-WP(C)/11410/2023 WP(C)/11410/2023	DURGA ORAM MP	PABITRA KUMAR NAYAK	4895/2024
137	D-WP(C)/40258/2023 WP(C)/40258/2023	SALMI TIRKEY MP	BISWA PRAKASH DHAL	4896/2024
138	D-WP(C)/22939/2016 WP(C)/22939/2016	DEBADHUTI MAHAKUR MP	M/S.AMIT PR.BOSE	4897/2024
139	D-WP(C)/15177/2024 WP(C)/ /	DAMBARU DHAR DANDASEN MP	NRUSINGH CH. ROUT	4898/2024
140	D-WP(C)/35877/2023 WP(C)/35877/2023	LAXMAN PATRA MP		4899/2024
141	D-WP(C)/15178/2024 WP(C)/ /	ORISSA STATE BRIGADE SCHOOL, RAYACHANDA MP	PADAMBAR ACHARYA	4900/2024
142	D-WP(C)/15179/2024 WP(C)/ /	UNION OF INDIA MP	BIRENDRA KUMAR PARDHI,C.G.C	4901/2024
143	D-WP(C)/15180/2024 WP(C)/ /	RAJAT SAHU MP	BIRAJA PRASANNA DAS	4902/2024
144	D-WP(C)/15181/2024 WP(C)/ /	THE MANAGEMENT OF M/S. NABAKRUSHMAN MP	MANOJ KUMAR KHUNTIA	4903/2024
145	D-WP(C)/15182/2024 WP(C)/ /	THE MANAGEMENT OF M/S.NABAKRUSHMAN MP	MANOJ KUMAR KHUNTIA	4904/2024
146	D-WP(C)/15183/2024 WP(C)/ /	RASHMITA KHATUA MP	SRIKANTA KUMAR NATH	4905/2024
147	D-WP(C)/15185/2024 WP(C)/ /	GULABI KUMARI SINGH MP	PRATIK KUMAR SINGH	4906/2024
148	D-WP(C)/15187/2024 WP(C)/ /	PINKI NAIK MP	PRATAP CHANDRA MISHRA	4907/2024
149	D-WP(C)/15140/2024 WP(C)/ /	SUNIL KUMAR BHATRA MP	SUSANTA KUMAR LENKA	4908/2024
150	D-WP(C)/15191/2024 WP(C)/ /	AJIT KUMAR RATH MP	KANANBALA ROY CHOUDHURY	4909/2024
151	D-WP(C)/15193/2024 WP(C)/ /	MIHIR BALIARSINGH MP	BYOMAKESH TRIPATHY	4910/2024
152	D-WP(C)/15195/2024	THE MANAGEMENT OF M/S. NABAKRUSHMAN MP	MANOJ KUMAR KHUNTIA	4911/2024

	WP(C)/ /	MP		4911/2024
153	D-WP(C)/15199/2024 WP(C)/ /	LAXMI BEHERA MP	MANMAYA KUMAR DASH	4912/2024
154	D-WP(C)/14348/2024 WP(C)/7718/2024	SATCHIDANANDA RATH MP	BHABANI SANKAR TRIPATHY (1)	4913/2024
155	D-WP(C)/15207/2024 WP(C)/ /	PRAKASH CHANDRA BISHI MP	MAHENDRA KUMAR SAHOO	4914/2024
156	D-WP(C)/15225/2024 WP(C)/ /	SATYABHAMA SAHOO MP	PAMI RATH	4915/2024
157	D-WP(C)/20012/2023 WP(C)/20012/2023	AKANKSHYA PRIYADARSINI NAYAK MP	SASWATI MOHAPATRA	4916/2024
158	D-WP(C)/14316/2024 WP(C)/8119/2024	ODISHA ABHIBHABAK MAHASANGHA, BISHU KUMAR MP	BISHU KUMAR	4917/2024
159	D-WP(C)/37213/2021 WP(C)/37213/2021	LINARANI BARIK MP	DR. JITENDRA KUMAR LENKA	4918/2024
160	D-WP(C)/15245/2024 WP(C)/ /	AKSHYA KUMAR SAHOO MP	DR. JITENDRA KUMAR LENKA	4919/2024
161	D-WP(C)/28009/2020 WP(C)/28009/2020	SANGITA ORAM MP	SUMANTA KUMAR NAYAK	4920/2024
162	D-WP(C)/15267/2024 WP(C)/ /	AMAN SETHI MP	SATYA SMRUTI MOHANTY	4921/2024
163	D-WP(C)/9361/2024 WP(C)/5382/2024	SAMIR PATEL MP		4922/2024
164	D-WP(C)/15270/2024 WP(C)/ /	GOBARDHAN SAHOO MP	BIDYADHAR PRADHAN	4923/2024
165	D-WP(C)/10722/2024 WP(C)/ /	PRAKASH CHANDRA BALIARSINGH MP	SANTOSH KUMAR SAMANTARAY	4924/2024
166	D-WP(C)/15275/2024 WP(C)/ /	ASHOK KUMAR BEHERA MP	KSHIROD KUMAR SAHOO	4925/2024
167	D-WP(C)/15276/2024 WP(C)/ /	ARABINDA PADHAN MP	Pratima Nayak	4926/2024
168	D-WP(C)/11979/2024 WP(C)/7027/2024	YARLAGADDA CHARAN VEERA VENKATA SATYA ADITYA MP		4927/2024
169	D-WP(C)/15279/2024 WP(C)/ /	SUNITA PADHAN MP	SATYAJIT MOHAPATRA (2)	4928/2024
170	D-WP(C)/15305/2024 WP(C)/ /	TAPAS KUMAR BARIK MP	PRASANNA KUMAR PANDA	4929/2024